

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4433  
ANSWERED ON:19.12.2014  
EXCISE DUTY ON BRANDED DIESEL  
Chowdhury Shri Adhir Ranjan

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has received any proposal to cut excise duty on branded diesel;
- (b) if so, whether the Government has acceded to the proposal; and
- (c) if not, the reasons for the same?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

- (a): Yes, Sir. The Government had received a proposal in August, 2014 from the Ministry of Petroleum & Natural Gas to bring down the difference in excise duty between branded diesel and normal diesel by reducing the excise duty on branded diesel.
- (b): No, Sir.
- (c): Being a value added product, the specific rate of excise duty on branded diesel is more than that on unbranded diesel. Further, the excise duty difference was not the major factor contributing to the price differential between branded and unbranded diesel.